

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/_____ /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati, the ^{1st} August,
July, 2019.

Sub:- Extension of earned leave.

Ref:- Your Email dated 29.07.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of your earned leave w.e.f. 27.07.2019 till 04.08.2019 (sufficing 04.08.2019 being Sunday), along with station leave permission for the aforesaid period. Further, the Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati and in his absence the Member MACT No. 3, Kamrup(M), Guwahati will remain in charge of MACT No. 2, Kamrup(M), Guwahati in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/ 4107 /A, dated
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati.
3. The Member MACT No. 3, Kamrup(M), Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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